HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 222 /UHC/Admin.A/2008

Dated: November 07, 2008.

In exercise of the powers conferred by Rule 27(I) of the Uttarakhand Higher Judicial Service Rules, 2004 and all other powers enabling in this behalf, the High Court of Uttarakhand is pleased to grant the selection grade of Rs. 18,750-400-19,150-450-21,850-500-22,850 to the following officers from the date noted against the name of each officer.

SI. No.	Name of the officer	Date of grant of selection grade
1.	Sri Ramesh Chandra Kukreti	11/04/2008
2.	Sri Dinesh Prasad Gairola	11/04/2008
3.	Sri Kanwar Sain	24/06/2008
4.	Ms. Kumkum Rani	11/04/2008
5.	Sri Ram Datt Paliwal	11/04/2008
6.	Sri Narayan Singh Dhanik	30/04/2008
7.	Sri Ramesh Chandra Khulbe	30/04/2008
8.	Sri Gyanendra Kumar Sharma	28/05/2008
9.	Smt. Meena Tewari	01/10/2008
10.	Sri Ravindra Maithani	01/12/2008

By Order of the Court,

Sd/-

(V.K. Maheshwari)

Registrar General. Dated: November 07, 2008.

No. 4142 JUHC/XIII-g-14/Admin.A